

NOTICE OF SALE
For and on behalf of Justice (Retd.) R.M. Lodha Committee
(In the matter of PACL Ltd., and other connected matters).

NO/UTIITSL/01/16

Date of Advertisement: 29th May 2016

This notice of sale is published by and on behalf of Justice (Retd.) R.M. Lodha Committee (In the matters of PACL Ltd and other connected appeals), a Committee constituted by Securities and Exchange Board of India (SEBI), in compliance with the order dated February 02, 2016 passed by the Hon'ble Supreme Court of India for sale of properties and refund to the investors of PACL Ltd.

PURSUANT to the order dated February 02, 2016 passed by the Hon'ble Supreme Court of India in Civil Appeal No(s).13394/2015 titled PACL Ltd. Vs Securities and Exchange Board of India & other connected matters, r/w order dated April 5, 2016 in CWP (C.) No 500 of 2015, offers are invited by and on behalf Justice (Retd.) R.M. Lodha Committee (In the matter of PACL Ltd.) (Hereinafter referred to as 'Seller') accompanied with interest free Earnest Money Deposit (EMD) through NEFT/RTGS transfer as more specifically advised in the tender documents, with name of beneficiary "UTI Infrastructure Technology And Services Ltd." DESIGNATED ACCOUNT No. 116211021209, IFSC Code. No. BKDN0461162 at Dena Bank, BKC, Mumbai. (Caution 5th digit in IFSC code is ZERO) for an amount equivalent to 10% of the reserve price in connection with the sale of the following properties of PACL Ltd/ Group Companies/Associated Entities, wherein PACL Ltd. has interest directly or indirectly. The sale will be on "As is Where is Basis" and "As is What is Basis" and "As is Where is Condition" and "Whatever There is Basis" as per the detailed conditions of the tender on no complaint basis.

The intending bidders are advised to refer to the tender document with detailed terms and conditions displayed on the website www.paclpropertiesutiitsl.com and on <https://www.bankeauctions.com/utiitsl>

LIST OF THE PROPERTIES TO BE AUCTIONED (property documents can be viewed on the website www.paclpropertiesutiitsl.com by using M.R. No.):

Sr. No.	M.R. No. and Address of the Property	Reserve Price (Rs.)	Bid Increment Value (by minimum 1% of reserve price and in multiples thereof).	E.M.D. @ 10% of reserve price (Rs.)	Date/ Time of Site Inspection	Last date of submission of online bid and EMD payment	Date and Time of start of e-Auction (auto extension of 5 minutes in case of incremental bid)
1	7684/16, 7685/16, 7764/16, 7765/16, 7766/16, 7767/16, 7779/16, 7780/16, 7781/16, 7782/16, 7673/16, 7674/16, 7675/16, 7676/16, 7681/16, 7682/16, 7683/16 Flat No. 20-E, Flat No. 21, Flat No. 17, Flat No. 18 A, Flat No. 18 A, Flat No. 16, Flat No. 15, Flat No.12, Flat No.14, Flat No.13, Flat No.20A, Flat No.19B, Flat No.19 C, Flat No.20 B, Flat No.20 F, Flat No. 20 C, Flat No.20D 6th Floor, Gopal Das Bhawan, Plot No. 28, Barakhamba Road, Connuaght place, New Delhi-110001	17,24,93,100	17,24,931	1,72,49,310	9th June, 2016 11.00 a.m. to 2.00 p.m.	27th June, 2016 upto 5.00 p.m.	5th July 2016, 11:00 AM to 12:00 PM
2	7749/16, 7769/16, 7751/16 Unit No. 303 & 304,310 & 310A & A-1, Sundram Tower Complex, Plot no. 22-23, 3rd Floor, Paschim Vihar, New Delhi-110063	2,83,50,000	2,83,500	28,35,000	9th June, 2016 3.00 p.m. to 5.00 p.m.	27th June, 2016 upto 5.00 p.m.	5th July 2016, 1:00 PM to 2:00 PM
3	425/16 Property No. 7, SECOND FLOOR BLOCK NO. C, Vikas Puri, New Delhi-110018	2,52,00,000	2,52,000	25,20,000	10th June, 2016 11.00 a.m. to 2.00 p.m.	27th June, 2016 upto 5.00 p.m.	5th July 2016, 1:00 PM to 2:00 PM
4	425/16 Property No. 7, SECOND FLOOR BLOCK No. C, Vikas Puri, New Delhi-110018	2,52,00,000	2,52,000	25,20,000	10th June, 2016 11.00 a.m. to 2.00 p.m.	27th June, 2016 upto 5.00 p.m.	5th July 2016, 1:00 PM to 2:00 PM
5	7742/16 Plot no. 287 out of khasra No 11/2 (307.0) Sq. yard, Adhyapak Nagar-, Nangloi, Delhi	1,42,20,000	1,42,200	14,22,000	11th June, 2016 11.00 a.m. to 2.00 p.m.	27th June, 2016 upto 5.00 p.m.	5th July 2016, 1:00 PM to 2:00 PM
6	7741/16 Mundka Village, Delhi 60/18, 60/23/1, 60/13/2	27,71,10,000	27,71,100	2,77,11,000	11th June, 2016 3.00 p.m. to 5.00 p.m.	27th June, 2016 upto 5.00 p.m.	5th July 2016, 1:00 PM to 2:00 PM
7	17808/16, 17809/16, 17810/16, 17811/16, 17812/16, 17962/16, 17963/16, 17965/16, 18002/16, 18003/16, 18004/16 537/2/2 MIN, 536/2 MIN, 535/1, 533/1/1/2 MIN, 517 MIN, Unit No. 6, 7th Floor, Global Foyer known as Cityscape, Sector-43 Village-Chakkerpur, Sector-43, Golf Course Road, Gurgaon, Haryana	42,84,00,000	42,84,000	4,28,40,000	9th June, 2016 11.00 a.m. to 5.00 p.m.	27th June, 2016 upto 5.00 p.m.	5th July 2016, 3:00 PM to 4:00 PM
8	17964/16, 18005/16 3rd FLOOR Global Foyer Village Chakkerpur, Sector-43, Golf Course Road, Gurgaon, Haryana	8,28,00,000	8,28,000	82,80,000	9th June, 2016 11.00 a.m. to 5.00 p.m.	27th June, 2016 upto 5.00 p.m.	5th July 2016, 4:00 PM to 5:00 PM
9	17961/16 Unit No. 4, 6th Floor, Global Foyer known as Cityscape, Sector-43, Gurgaon, Haryana	7,27,20,000	7,27,200	72,72,000	9th June, 2016 11.00 a.m. to 5.00 p.m.	27th June, 2016 upto 5.00 p.m.	5th July 2016, 4:00 PM to 5:00 PM
10	407/16 Duplex Villa No. 1, Block-C, Ground & 1st Floor, Rosewood City in and around village Ghasola, Badhahpur, Gurgaon	3,78,00,000	3,78,000	37,80,000	10th June, 2016 11.00 a.m. to 4.00 p.m.	27th June, 2016 upto 5.00 p.m.	5th July 2016, 4:00 PM to 5:00 PM

Sale shall be by bidding online and subsequent e-auction through website <https://www.bankeauctions.com/utiitsl> The intending bidders should register for the participation with the e-Auction Service Provider, M/s. C1 India Pvt. Ltd., Gurgaon, Help Line No. +91-124-4302020 / 21 / 22 / 23 / 24, +919821690968 / +919560905559 / +917291981125, Help Line Email ID: support@bankeauctions.com, well in advance and get User ID and Password for participating in the bidding and e-Auction after payment of the interest free EMD. The intending bidder should have a valid email id. The intending bidders need to fill up all the details in the application online,upload copy of any valid photo identity/address proof as advised in tender document and also upload a copy of the PAN Card at the website <https://www.bankeauctions.com/utiitsl> by following the instructions as contained in the tender document.

The intending bidders should make their own independent enquiries regarding the encumbrances, title of property put on auction and claims/ rights/dues, etc. in respect of the property, prior to submitting their bid. The Notice of Sale does not constitute and will not be deemed to constitute any commitment or any representation of the Seller. The properties are being sold with all the existing and future encumbrances whether known or unknown to the Seller. The Sellers shall not be responsible in any way for any third party claims/rights/dues, etc.

EMD Remittance:-EMD (interest-free) payable on or before 27th June, 2016, upto 4.00 pm. (check bank timings) through NEFT/RTGS transfer, with name of beneficiary "UTI Infrastructure Technology And Services Ltd." DESIGNATED ACCOUNT No. 116211021209, IFSC Code. No. BKDN0461162 at Dena Bank, BKC, Mumbai. (Caution 5th digit in IFSC code is ZERO).

Online bids shall be submitted latest by 27th June, 2016 till 5.00 P.M.

Online/Floor Auction Sale: As detailed above for each property.

None of the properties will be sold below the reserve price fixed.

The inspection of the aforesaid properties will be allowed to the intending purchasers on respective dates / time, for which Mr. Abdul Hamid, Mobile No. +918860481185 or Mr. Ganesh Patil, Mobile No. +919821690968 may be contacted.

Auction/Bidding time will initially be for a period of one hour and the closing time of the auction is system controlled. If any market-leading bid (bid higher than the highest at the point in time) is received within the last five minutes of closing time, the bidding time will be extended automatically by five minutes. In case, there is no bid in the extended 5 minutes, the auction shall get closed automatically without any extension. If no incremental bid comes by the end of the designated timing of one hour, then also the auction will close once the designated timing is over.

The successful bidder shall be intimated and shall be required to deposit 25% of the bid amount (inclusive of the EMD amount) plus poundage fee @ 1% of the bid amount, if any, immediately on the same day/next day from the day of intimation and the entire balance amount within 15 days from the date of deposit of 25% of the bid amount, to the Account number mentioned above. All the payments shall be made through RTGS/NEFT to the above-mentioned Account number, and shall be intimated to UTIITSL at email id - paclpropertiesale@utiitsl.com immediately.

In case of default of any payment, within the prescribed period, the EMD deposit shall be forfeited and the defaulting purchaser shall forfeit all claims to the property or the amount deposited. The property shall be resold, after the issue of fresh proclamation of sale.

In case of default of payment of the balance amount, within the prescribed period, the additional 25% of the bid amount and 1% poundage fee collected (inclusive of EMD amount), shall be forfeited and the defaulting purchaser shall forfeit all claims to the property and all the amount deposited. The property shall be resold after the issue of fresh proclamation of the sale.

The Seller has the absolute right to accept or reject any bid or bids without assigning any reasons thereto. The Seller has the absolute right to postpone or cancel the process without assigning any reasons thereto.

The intending bidders who require assistance in creating Login ID & Password, uploading data, submitting Bid Documents, training on online Inter-se Bidding etc., may contact M/s. C1 India Pvt. Ltd., Phase 2, Gulf Petrochem building, Building No. 301, Gurgaon, Haryana. Pin: 122015 Help Line No. +91-0124-4302020 / 21 / 22 / 23 / 24. +917291981124, +917291981125, +917291981126, +919821690968 / +919560905559 / +917291981125, Help Line Email ID: support@bankeauctions.com